

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two District and Sessions Judges for the Academic Programme No.P-1198 on the subject of “**Workshop for Additional District Judges**” scheduled to be held from 10.01.2020 to 12.01.2020 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

REF: 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
2. High Court’s letter ROC.No.682/SO/2019, dated 18.12.2019.

ORDER ROC.No.3772/2019-B.SPL., DATED: 30.12.2019

The High Court is pleased to pass the following Orders:


The following District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1198 on the subject of “**Workshop for Additional District Judges**” scheduled to be held from 10.01.2020 to 12.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Workshop at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	Addl. Metropolitan Sessions Judge for trial of Jubilee Hills Car Bomb Blast-cum-Addl. Family Court-cum- XXIII Addl. Chief Judge-IX Addl. Metropolitan Sessions Judge, Hyderabad.
2.	SRI. K.PATTABHIRAMA RAO, XXIV Additional Chief Judge, (Commercial Court), City Civil Court, Hyderabad.	XXV Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop from 10.01.2020 to 12.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
20/12/19

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The IV Additional Metropolitan Sessions Judge-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
8. The XXIV Additional Chief Judge, (Commercial Court), City Civil Court, Hyderabad.
9. The Addl. Metropolitan Sessions Judge for trail of Jubilee Hills Car Bomb Blast-cum-Addl. Family Court-cum- XXIII Addl. Chief Judge-IX Addl. Metropolitan Sessions Judge, Hyderabad.
10. The XXV Additional Chief Judge, City Civil Court, Hyderabad
11. Pay and Accounts Officer, Hyderabad.

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12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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